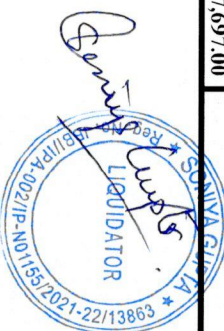


Annexure-6  
Name of the corporate debtor: Lagrowth Associates Private Limited ; Date of commencement of LIQUIDATION: 12-03-2024; List of creditors as on: 15-04-2024

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in SCC	Amount of contingent claim			Amount of any mutual dues, that may be set-off	Amount of claim not admitted
1	Montage Enterprises Private Limited	24.05.2023	5,548,894,974.00	4,655,917,277.00	Operational Debts	0.00	0.00	0.00	100.00	0.00	0.00	0.00	892,977,697.00	New Claim not received, Claim received during CIRP will be considered as claim received during liquidation. Hence Partially Claim Admitted
	<b>TOTAL</b>		<b>5,548,894,974.00</b>	<b>4,655,917,277.00</b>						<b>0.00</b>		<b>0.00</b>	<b>892,977,697.00</b>	



(Amount in ₹)